

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6506
ANSWERED ON:07.05.2013
IMBALANCE IN DEPLOYMENT OF CAPF
Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there exists an imbalance in the deployment of the Central Armed Police Forces (CAPF) in various States embattling internal security threats including terrorism and naxalism;
- (b) if so, the details thereof and the reaction of the Government in this regard;
- (c) whether there is shortage of CAPF personnel for deployment in the country;
- (d) if so, the details thereof, State-wise and force-wise;
- (e) whether the Government has any proposal to conduct special recruitment drive to reduce such imbalances in the deployment of CAPF; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (d) :The maintenance of Law and Order is the responsibility of the State Government. The Central Armed Police Forces (CAPFs) are made available on the request of the State Governments, to assist them in maintaining public order. The deployment of these Forces in various States embattling internal security threats, including terrorism and naxalism depend upon the overall security scenario and availability of these Forces. Keeping in view been these factors, CAPFs have deployed in various States. The level of deployment of CAPFs in any State is dynamic and undergoes changes depending upon the developing security situation. The level of deployment of CAPFs is not disclosed in the interest of National Security.

(e) to (f) : Recruitment of personnel to the CAPFs is a continuous process and is carried out in various parts of the country to take care of expansion of the forces.